

Bench II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No 380/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> August 2017, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd -Vs- GPSK Capital Pvt Ltd & Ors.	
Under Section		213(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sucharita Roy      Applicant/Petitioner      S Roy 29/8/17  
Advocate

1. Nirmalya Dasgupta }      Adrs. for Respondents. 29/8/17  
2. R. L. Mitra }

ORDER

Ld. Lawyer on behalf of the petitioner is present. She has prayed for some time to file an amended petition which she could not file earlier due to certain difficulties from her end, to which the Ld. Lawyer appearing on behalf of the respondent(s) vehemently opposing filing any amended petition by the petitioner.

Fixed on 20.09.2017.

Sd/-  
MANORAMA KUMARI  
MEMBER(J)